

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 267 OF 2018

Dated: 9th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Prasaran Nigam Limited Appellant(s)
Versus
Power Grid Corporation of India Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Ravi Sharma
Mr. Dilip Singh for R-5

ORDER

Objections of other respondents other than Respondent No.5 shall be finally filed on or before 08.05.2019 after duly serving advance copy to the other side. Thereafter, rejoinder, if any, may be filed within two weeks' time i.e. on or before 28.05.2019 after duly serving advance copy to the other side.

List the matter on **08.07.2019**. In the meantime, pleadings be completed.

(S. D. Dubey)
Technical Member
pr/pk

(Justice Manjula Chellur)
Chairperson